

DELETION NOTES

1. CM 21419/2025 IN W.P.(C)1519/2019 LISTED BEFORE HON'BLE DB-V AT ITEM NO.23 IS DELETED.
2. CM(M) 915/2019 LISTED BEFORE HON'BLE MR. JUSTICE MANOJ JAIN AT ITEM NO. 3 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE RAVINDER DUDEJA.
3. CRL.M.C. 2507/2025 LISTED BEFORE HON'BLE MR. JUSTICE AMIT MAHAJAN AT ITEM NO.44 IS DELETED AS THE SAME IS LISTED BEFORE SH. SUMEET ANAND, JOINT REGISTRAR(JUDL.)

HIGH COURT OF DELHI
09.04.2025

REGISTRAR(LISTING)